

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:3485
ANSWERED ON:08.08.2017
Protected Forest Areas
Chandrakasi Shri M.;Lekhi Smt. Meenakashi

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of protected forest areas as per the Forest (Conservation) Act, 1980, State/UT-wise;
- (b) the details of pending proposals for forest conservation projects from the States/UTs; and
- (c) the steps taken/being taken to increase the forest area of the country especially in States which are water stressed?

Answer

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. HARSH VARDHAN)

- (a) The details of recorded forest area is annexed at 'A'
- (b) The detail of project from States/UTs pending with MoEF&CC is annexed at 'B'
- (c) The steps taken /being taken to increase the forest areas of the country especially the states which are water stressed :
In order to compensate the loss of forest areas due to diversion of forest land under Forest (conservation) Act 1980, creation and maintenance of compensatory afforestation has been carried out, so far, over an area of approx. 7,50,000 hectares since 1980,including the soil and moisture conservation works in various states.